

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00027/2017
IN
OA.NO.170/00995/2014

DATED THIS THE 12TH DAY OF SEPTEMBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Dr. R. Narasimha Murthy,
Aged about 58 years,
S/o Sri. Ramaiah,
Occupation: Insurance Medical officer Grade II,
Employees' State Insurance Corporation Model Hospital,
Rajajinagar 2nd Block,
Bengaluru- 560 010.

...Petitioner.

(By Advocate Shri. S.G. Pandit)

Vs.

1. Smt M. Sathiyavathi, IAS,
Secretary to Union of India,
Department of Labour and Employment,
No.110, Shrama Shakti Bhavan,
Rafi Marg,
New Delhi – 110 001.
2. Sri Deepak Kumar, IAS,
Director General,
Employees' State Insurance Corporation,
Panchadeep Bhavan,
CIG Marg, New Delhi: 110 002
3. Dr. R.K. Kataria,
Medical Commissioner,
Employees' State Insurance Corporation,
Panchadeep Bhavan,
CIG Marg, New Delhi: 110 002
4. Dr. Rachita Biswas,
Medical Superintendent,
Employees' State Insurance Corporation,
Model Hospital,
Rajajinagar 2nd Block,
Bengaluru- 560 010.

...Respondents

(By Advocate Shri.V.N.Holla,)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. It is submitted at the bar that on agreement by both the parties, the order of this Tribunal had been modified by the Hon'ble High Court in W.P.No. 39705/2016 vide order dated 07.09.2017.

2. Therefore the Contempt Petition will not lie. Contempt Petition is dismissed. Notice discharged. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

vmr

Annexures referred to by the petitioner in CP.No.27/2017.

Annexure CP-1: Certified copy of order dated 14.7.2016 in OA.No.995/2014.

Annexure CP-2: Representation dated 3.8.2016.

Annexure CP-3: Representation dated 3.8.2016 made to 4th Respondent.

.....